

ORISSA HIGH COURT**FILING REPORT AS ON :28/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0000834/2020	BIMAL CHANDRA DASH VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	CUTTACK VIGILANCE /45 /2019 () //
2	BLAPL/0000835/2020	SANJAY BHOI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	JAMANKIRA /14 /2019 () //
3	BLAPL/0000836/2020	SWADHIN BOHIDAR VS STATE OF ODISHA	RAKESH KUMAR DASH VS	KHETRARAJPUR /321 /2019 () //
4	BLAPL/0000837/2020	SANJEEB MAJHI VS STATE OF ODISHA	RAKESH KUMAR DASH VS	SAMBALPUR SADAR /90 /2019 () //
5	BLAPL/0000838/2020	DEEPAK KERKETA VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	KUTRA /21 /2017 () //
6	BLAPL/0000839/2020	UTTAM SAHOO @ PAPU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	MAHANGA /159 /2019 () //
7	BLAPL/0000840/2020	NILAMBAR AICH VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	/ /0 () //
8	BLAPL/0000841/2020	SABITA PATRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA-2 VS	TIHIDI /521 /2019 () //
9	BLAPL/0000842/2020	MANAS KUMAR MAJHI VS STATE OF ODISHA	SAROJ KU. DASH VS	JANKIA P.S. /10 /2020 () //
10	BLAPL/0000843/2020	MUSURI HANTAL VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /53 /2015 () //
11	BLAPL/0000844/2020	BINAPANI RANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /535 /2019 () //

ORISSA HIGH COURT**FILING REPORT AS ON :28/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0000845/2020	REYASAT HUSSAIN @ REYASAT HUSSAIN VS STATE OF ODISHA	MANORANJAN MISHRA VS	PARADEEP /180 /2016 () //
13	BLAPL/0000846/2020	AJAY NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /22 /2020 () //
14	BLAPL/0000847/2020	HARISCHANDRA GOUD VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	NARLA /133 /2019 () //
15	BLAPL/0000848/2020	SUNITA MAHANANDA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	SASON /127 /2019 () //
16	BLAPL/0000849/2020	FAKIR MEHER VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BIJEPUR /191 /2019 () //
17	BLAPL/0000850/2020	PINTU @ PINKU BISWAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	JUNAGARH /157 /2019 () //
18	BLAPL/0000851/2020	DAMODAR MAJHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KANDHEIGOLE /19 /2015 () //
19	BLAPL/0000852/2020	KRUSHNA CHANDRA DAS @ SIPU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BINJHARPUR /12 /2019 () //
20	BLAPL/0000853/2020	PRAMOD LENKA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /651 /2019 () //
21	BLAPL/0000854/2020	ANANDA KUMAR SAHU VS STATE OF ODISHA	ANTARYAMI SWAIN VS	/ /0 () //
22	BLAPL/0000855/2020	BIJAY KUMAR JENA VS STATE OF ODISHA	A.PATTANAIK VS	/ /0 () //
23	BLAPL/0000856/2020	PRAMOD KUMAR PANDA	SASIM AJITAV PATTNAIK	KORAPUT TOWN /319 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000857/2020	TRUPTI RANJAN DEBATA	DEBANAN DAS	CUTTACK VIGILANCE /45 /2019
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
25	BLAPL/0000858/2020	GANGADHAR SAHOO @ MANJIT	MOHENDRA KUMAR MOHAPATRO	KISHORENGAR /86 /2018
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000859/2020	A.SEKHAR	SARADA PRASAD DASH	RAMBHA (KHALLIKOTE) /177 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000860/2020	CHINTAMANI GIRI	NIRANJAN SINGH (1)	GHAGARBEDA /1 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000861/2020	TAPAN KUMAR MOHANTA	NIRANJAN SINGH (1)	GHAGARBEDA /1 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000862/2020	SK.SALIM @ SK.TILU	NIRANJAN SINGH (1)	GHAGARBEDA /1 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000863/2020	KARUNA MAJHI	UMAKANTA BARIK	BIJEPUR /9 /2017
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000864/2020	MORAN RANJAN MOHALIK	KARUNAKAR SAHOO	NILGIRI /190 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000865/2020	LOKANATH BEHERA	MANORANJAN ACHARYA	ASKA /165 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000866/2020	BALARAM @ BABUNA SAHOO	D.MITRA	JAGATPUR /335 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000867/2020	SATYANARAYAN SAHIS @ BHUNDU	JULU KHANSAMA	BRAJARAJNAGAR /244 /2017
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
35	BLAPL/0000868/2020	STATE OF ODISHA PAKUNA DAS VS	SAMBEET PATTANAYAK VS	// KAKATAPUR /135 /2019 ()
36	BLAPL/0000869/2020	STATE OF ODISHA TIKINA DEHURY VS	DINESH KUMAR PATRA VS	// SARAT /48 /2018 ()
37	BLAPL/0000870/2020	STATE OF ODISHA SANJAYDEY BANARA @ HO @ TU VS	DINESH KUMAR PATRA VS	// SARAT /10 /2018 ()
38	BLAPL/0000871/2020	STATE OF ODISHA SANTOSH KUMAR PATI VS	BISWAJIT NAYAK VS	// ROURKELA CYBER P.S. /09 /2018 ()
39	BLAPL/0000872/2020	STATE OF ODISHA KARMU KISSAN VS	TANMAYA KUMAR MOHANTY VS	// CHHENDIPADA /112 /2018 ()
40	BLAPL/0000873/2020	STATE OF ODISHA SATYAJIT SAHU @ BULU @ DHANDA VS	SURYA NARAYAN MISHRA VS	// TALABANIA /106 /2019 ()
41	BLAPL/0000874/2020	STATE OF ODISHA SAURI NAHAK VS	A.PATTANAİK VS	// KHALLİKOTE /61 /2016 ()
42	BLAPL/0000875/2020	STATE OF ODISHA UMESH SAHOO VS	AJAYA KUMAR MOHARANA VS	// BEGUNIA P.S. /59 /2019 ()
43	BLAPL/0000876/2020	STATE OF ODISHA TAPU @ DHANANJAYA MOHANTY VS	PRATAP KISHORE MOHANTY VS	// GOP /117 /2019 ()
44	BLAPL/0000877/2020	STATE OF ODISHA HRUSİKESH @ ANIL @ BAPUNI ROUT @ HRUSİKESH @ ANIL VS	SHIKHAR ROUT VS	// CHAULIAGANJA /223 /2019 ()
45	BLAPL/0000878/2020	STATE OF ODISHA MANOJ KUMAR VS STATE OF ODISHA	AMITABH NAIK VS	// JHARSUGUDA /767 /2017 () //

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
46	BLAPL/0000879/2020	ABANIKANTA ROUT VS STATE OF ODISHA	B.R.SWAIN VS	CUTTACK VIGILANCE /45 /2019 0 //
47	CMAPL/0000091/2020	KHIRA SAGAR BHUE VS STATE OF ODISHA	ADV. VS	// 0 //
48	CMAPL/0000092/2020	RAJANI KANTA PATRA VS STATE OF ODISHA	ADV. VS	// 0 //
49	CMP/0000094/2020	RAMA CHANDRA JENA VS MANGULI JENA	PRASANTA KUMAR SATAPATHY VS	// 0 //
50	CMP/0000095/2020	AMULYA DASH VS JATIN KUMAR DASH	MANORANJAN MISHRA VS	// 0 //
51	CMP/0000096/2020	PIKA BHAKTA VS AMITABH BINDHANI	SOUMYA MISHRA VS	// 0 //
52	CMP/0000097/2020	DAYASHANKAR SAHU @ JAYASHANKAR SAHU VS KEDARNATH SAHU	BUNESH KUMAR MOHANTY VS	// S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(Sambalpur) IA/0000002/2020
53	CMP/0000098/2020	NARAYAN CHOUDHURY VS ANIL KUMAR BEHERA	RANJAN KUMAR ROUT VS	// 0 //
54	CMP/0000099/2020	THE PUBLIC SCHOOL, JEYPORE VS SARASWATI ROUT	V.NARASINGH VS	// 0 //
55	CMP/0000100/2020	RAJANI DEHURY VS MD, OFDC	RAJU KUMAR SATAPATHY VS	// 0 //
56	CMP/0000101/2020	LALIT KUMAR PARIDA VS URMILA NAYAK	TUSAR KUMAR MISHRA VS	// 0 //
57	CMP/0000102/2020	MADAN PRADHAN	BASUDEV PUJARI	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		GUMATI SAHOO		//
58	CMP/0000103/2020	AMIYABALA SAMAL	BHAGABAN MOHANTY	//
		VS	VS	0
		RASHMIREKHA ROUT		//
59	CMP/0000104/2020	JAGANNATH RAJ	SURYAKANTA DWIBEDI	//
		VS	VS	0
		NITYANANDA RAJ		//
60	CONTC/0000333/2020	DHIRENDRA BEHERA	ADV	//
		VS	VS	0
		BHAWANI SANKAR CHAYANI		//
61	CONTC/0000334/2020	DINABANDHU DAS	NIRANJAN PANDA - 1	//
		VS	VS	0
		DEORANJAN KUMAR SINGH		//
62	CONTC/0000335/2020	PARSURAM PATI	NIRANJAN PANDA	//
		VS	VS	0
		DEORANJAN KUMAR SINGH		//
63	CONTC/0000336/2020	LOKANATH PANDA	NIRANJAN PANDA	//
		VS	VS	0
		DEORANJAN KUMAR SINGH		//
64	CONTC/0000337/2020	DR.RUDRANARAYAN MISHRA	ADV	//
		VS	VS	0
		SASWAT MISHRA		//
65	CONTC/0000338/2020	BUDHU DHARUA	I.A.ACHARYA	//
		VS	VS	0
		JYOTI RANJAN PRADHAN		//
66	CONTC/0000339/2020	RAMJAN KHAN	SUMITRA MOHANTY	//
		VS	VS	0
		SAMTANU MOHANTY		//
67	CONTC/0000340/2020	LOKESH CH.PANDA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		SRI SHRI SASWAT MISHRA		//
68	CONTC/0000341/2020	MAA TARINI MAHILA SAMITISHG,CUTTACK	SATYAJIT MUKHERJEE	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
69	CONTC/0000342/2020	MONA SHARMA DURGA CHARAN SUNDARAY VS	ADV VS	// // ()
70	CONTC/0000343/2020	G.MATHIVETANAN BABULAL AGRAWAL VS	ADV VS	// // ()
71	CONTC/0000344/2020	MONISHA BANERJEE PURNA CH.SINHA VS	ADV. VS	// // ()
72	CONTC/0000345/2020	BALAWANT SINGH SOUMYA RANJAN SINGH VS	ADV VS	// // ()
73	CONTC/0000346/2020	DIPTI RANJAN PATRA RABINDRA BEHERA VS	ABHIMANYU PARIDA VS	// // ()
74	CONTC/0000347/2020	RAJIB KUMAR PANIGRAHI JAYALAXMI ROUSTRAY VS	BIKASH JENA VS	// // ()
75	CONTC/0000348/2020	AMULYA KUMAR JENA DHANAJAY JENA VS	ADV VS	// // ()
76	CRLA/0000079/2020	BRAJA SUNDAR PARIDA INDRAMANI MAHAKUR @ PHUDUS VS	ANIRUDHA DAS VS	// // /0 ()
77	CRLA/0000080/2020	STATE OF ODISHA SELU BARIHA VS	A.K.SAHOO VS	// // KOMNA PS /27 /2015 ()
78	CRLMA/0000024/2020	STATE OF ODISHA MANISH KUMAR SAHOO VS	KASHINATH PATTNAIK VS	// // /0 ()
79	CRLMC/0000270/2020	STATE OF ORISSA DEEPAK MAHARANA@DIPAK MOHARANA VS	B.K.GHADEI VS	// // PURIGHAT /84 /2016 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	CRLMC/0000271/2020	SWARNALATA DAS VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	HINJILI (CHATRAPUR) /133 /2017 () //
81	CRLMC/0000272/2020	MALATI MALIK VS MANASI DAS@MALIK	SATYA NARAYAN MISHRA-4 VS	/ /0 () //
82	CRLMC/0000273/2020	PRASANTA BARIK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /136 /2016 () //
83	CRLMC/0000274/2020	SANGITA DAS VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	BHADRAK RURAL /181 /2016 () //
84	CRLMC/0000275/2020	NAKULA SAHOO VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	/ /0 () //
85	CRLMC/0000276/2020	GHASI@SUBASH CHANDRA BHOI VS STATE OF ODISHA	B.R.TRIPATHY VS	DEOGARH /174 /2001 () //
86	CRLMC/0000277/2020	RAMA CHANDRA BHOI@RAM CHANDRA BHOI VS STATE OF ODISHA	ANMULYA RATNA PANDA VS	SAINTALA /97 /2016 () //
87	CRLMC/0000278/2020	RATIKANT@RATIKANTA TRIPATHY VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	/ /0 () //
88	CRLMC/0000279/2020	SURESH CHANDRA JENA VS STATE OF ODISHA	DEBASNAN DAS VS	/ /0 () //
89	CRLMC/0000280/2020	FARID KHAN VS STATE OF ODISHA	A.K.SAHOO VS	/ /0 () //
90	CRLMC/0000281/2020	NEEHAL KUMAR SWAIN VS STATE OF ODISHA	SAMVIT MOHANTY VS	MALGODOWN /176 /2016 () //
91	CRLMC/0000282/2020	TUNA PRADHAN	SURYAKANTA DWIBEDI	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
92	CRLMC/0000283/2020	LACHHMAN MUKHI	BIBHUTI KESHARI BISWAL	NARASINGHPUR /15 /2017
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMC/0000284/2020	SANOTSH KUMAR DATTA	PRASANTA KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMC/0000285/2020	RAJ KUMAR HOTA	PITAMBAR ACHARYA	KHANDAGIRI P.S. /220 /2017
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMC/0000286/2020	RATANI SAHU	SAMIR KUMAR MISHRA	GOCHHAPADA /41 /2003
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMP/0000144/2020	AMAR NAYAK	DEBASIS TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMP/0000145/2020	SUKHDEV SINGH NAG	V.NARASINGH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMP/0000146/2020	PARADEEP PHOSPHATES LTD	RUPESH KUMAR KANUNGO	/ /0
		VS	VS	()
		STATE OF ORISSA		//
99	CRLMP/0000147/2020	RASHMITA NAIK	ASHIS KUMAR DAS	/ /0
		VS	VS	()
		S.P, RURAL CUTTACK		//
100	CRLMP/0000148/2020	RAMAHARI SAHU	TANMAY MISHRA	PHULBANI TOWN /11 /2020
		VS	VS	()
		STATE OF ORISSA		//
101	CRLMP/0000149/2020	ANUSUYA MISHRA	D.P.MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
102	CRLMP/0000150/2020	LAKSHINDRA HIAL	SAROJ RANJAN SUBUDHI	/ /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	CRLREV/000079/2020	S.P, BOLANGIR N BARIKA @ N BARIKA PATRO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// DIGAPAHANDI /105 /2008 ()
104	CRLREV/000080/2020	SYED IMAM ALLI VS STATE OF ODISHA	P.R.SINGH VS	// SPL.TASK FORCE /06 /2018 ()
105	CRLREV/000081/2020	LALIT MAJHI VS STATE OF ODISHA	BHOJARAJ SETH VS	// NAWAPARA /117 /2015 ()
106	CRLREV/000082/2020	GOURI SHANKAR PARIDA VS REPUBLIC OF INDIA	PRAJA SARITA MOHANTY VS	// / /0 ()
107	CRLREV/000083/2020	SANGITA SAHU VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// PARJANG /242 /2019 ()
108	FAO/000092/2020	M.C. OF SWAMI VIVEKANANDA VIDYA VABASAN HIGH SCHOOL VS STATE OF ORISSA	SANJAY KUMAR RATH VS	// // ()
109	MATA/000017/2020	RUPSA KALIA VS HARIHAR KALIA	NIRANJAN LENKA VS	// // ()
110	RVWPET/000047/2020	STATE OF ODISHA VS KANHU CH.PRADHAN	A.G.A. VS	// // ()
111	RVWPET/000048/2020	SRINIBAS JENA VS STATE OF ODISHA	ADV. VS	// // ()
112	RVWPET/000049/2020	STATE OF ODISHA VS RATNAKAR RAY	SR.S.C.(S AND ME) VS	// // ()
113	RVWPET/000050/2020	STATE OF ODISHA VS NALINI KANTA SUNDARAY	SR.S.C. (S AND ME) VS	// // ()

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
114	RVWPET/0000051/2020	STATE OF ODISHA VS ANANTA RAM PANDA	SR.S.C. (S AND ME) VS	// 0 //
115	RVWPET/0000052/2020	STATE OF ODISHA VS UDAYANATH MALLA	SR.S.C. (S AND ME) VS	// 0 //
116	RVWPET/0000053/2020	STATE OF ODISHA VS RAJANI KISHOR NAYAK	SR.S.C. (S AND ME) VS	// 0 //
117	TRP(C)/0000029/2020	KIRAN KUMAR MAHAPATRA VS UTKARSA PUROHIT @ MOHAPATRA	BIJAYA KUMAR RAGADA VS	// 0 //
118	TRP(C)/0000030/2020	LIPSA RATH VS TAPAN KU.RATH	KSHIROD KUMAR SAHOO VS	// 0 //
119	WA/0000060/2020	PANCHASAKHA KRISHI NIRMANP LTD. VS COMMISSIONER, CONSOLIDATION AND SETTLEMENT, ODISHA, BHUBANESWAR	JAJATI KISHORE MOHANTY VS	// 0 //
120	WA/0000061/2020	PADMA CHARAN RAITI VS STATE OF ODISHA	SASIM AJITAV PATTNAIK VS	// 0 //
121	WP(C)/0003414/2020	NANDA KISHORE PRADHAN VS UNION OF INDIA	M/S.ABHAYA KU.PARIDA VS	// 0 //
122	WP(C)/0003415/2020	M/S. RELIABLE SECURITY AND INTELLIGENCE SERVICES VS THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD	M/S.SURESH KUMAR MAHAPATRA VS	// 0 //
123	WP(C)/0003416/2020	DEBA PRASAD DAS VS UNION OF INDIA	M/S.ABHAYA KU.PARIDA VS	// 0 //
124	WP(C)/0003417/2020	KUMUD RANJAN SWAIN VS UNION OF INDIA	M/S.ABHAYA KU.PARIDA VS	// 0 //
125	WP(C)/0003418/2020	SARADA PRASAD SATPATHY	M/S.ABHAYA KU.PARIDA	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
126	WP(C)/0003419/2020	M/S.SLL-SML (JV)	M/S. SARADA P.SARANGI	//
		VS	VS	0
		MAHANADI COALFIELDS LIMITED		//
127	WP(C)/0003420/2020	SURESH CHANDRA DAS	M/S.ABHAYA KU.PARIDA	//
		VS	VS	0
		UNION OF INDIA		//
128	WP(C)/0003421/2020	BISWAJIT MOHANTY	PRAFULLA CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0003422/2020	AMIYA KU.ROUT	M/S.ANHAYA KU.PARIDA	//
		VS	VS	0
		UNION OF INDIA		//
130	WP(C)/0003423/2020	JIBAN BALLAV MOHANTY	M/S.ABHAYA KU.PARIDA	//
		VS	VS	0
		UNIONOF INDIA		//
131	WP(C)/0003424/2020	MANAS RANJAN SAHOO	M/S.P.K.NANDA	//
		VS	VS	0
		CHIEF MANAGER-CUM-AO, ANDHRA BANK		//
132	WP(C)/0003425/2020	KHANDABANDHA GRAMA PANCHAYAT	M/S.DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0003426/2020	SANATAN SATAPATHY	M/S.PRAVASH CH.JENA	//
		VS	VS	0
		COLLECTOR, JAJPUR		//
134	WP(C)/0003427/2020	DEEPANJALI MOHANTA	M/S.ABHAYA KUMAR PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0003428/2020	BAIDEHI DEHURY	M/S.SRINIBAS MOHANTY	//
		VS	VS	0
		SURENDRA PRADHAN		//
136	WP(C)/0003429/2020	MAHIMA PRASAD SAHOO	UPENDRA KUMAR SAMAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	WP(C)/0003430/2020	STATE OF ODISHA SWANAM SATPATHY VS	UPENDRA KUMAR SAMAL VS	// // 0
138	WP(C)/0003431/2020	STATE OF ODISHA SANJUKTA PADHI VS	M/S.TUSAR KANTA MAHANTA VS	// // 0
139	WP(C)/0003432/2020	STATE OF ODISHA NILU MAHARANA VS	UPENDRA KUMAR SAMAL VS	// // 0
140	WP(C)/0003433/2020	STATE OF ODISHA BENADIKTA DIGAL VS	M/S.P.C.CHHINCHANI VS	// // 0
141	WP(C)/0003434/2020	STATE OF ODISHA RADHARANI KUNDA VS	M/S.DINABANDHU NAYAK VS	// // 0
142	WP(C)/0003435/2020	COMMISSIONER, CONSOLIDATION RAJESH KUMAR SHARMA VS	M/S.ABHAYA KUMAR PARIDA VS	// // 0
143	WP(C)/0003436/2020	STATE OF ODISHA JAYA KRUSHNA MISHRA VS	UPENDRA KUMAR SAMAL VS	// // 0
144	WP(C)/0003437/2020	STATE OF ODISHA BASANTI NAYAK VS	M/S.CHIRANJAYA MOHANTY VS	// // 0
145	WP(C)/0003438/2020	STATE OF ODISHA SUMANTA KUMAR PARIDA VS	UPENDRA KUMAR SAMAL VS	// // 0
146	WP(C)/0003439/2020	STATE OF ODISHA NILIMA TRIPATHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
147	WP(C)/0003440/2020	STATE OF ODISHA MADAN MOHAN NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :28/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0003441/2020	CHAKRADHAR MAHARANA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
149	WP(C)/0003442/2020	SAMAL BARRAGE EMPLOYEES UNION VS STATE OF ODISHA	M/S.B.S.TRIPATHY VS	// 0 //
150	WP(C)/0003443/2020	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
151	WP(C)/0003444/2020	PREMANANDA MUDULI VS STATE OF ODISHA	M/S.B.B.SWAIN VS	// 0 //
152	WP(C)/0003445/2020	KISHORE CHANDRA TRIPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
153	WP(C)/0003446/2020	PRADEEP KUMAR DAS VS STATE OF ODISHA	M/S.MANMAYA KUMAR DASH VS	// 0 //
154	WP(C)/0003447/2020	BIBHUTI BHUSAN RATH VS STATE OF ORISSA	M/S.L.K.MOHANTY VS	// 0 //
155	WP(C)/0003448/2020	SUBRAT KUMAR GIRI VS STATE OF ORISSA	M/S.L.K.MOHANTY VS	// 0 //
156	WP(C)/0003449/2020	NIBEDITA DAS VS STATE OF ORISSA	M/S.L.K.MOHANTY VS	// 0 //
157	WP(C)/0003450/2020	SITANATH MOHANTY VS STATE OF ODISHA	M/S.BIBEKANANDA BHUYAN VS	// 0 //
158	WP(C)/0003451/2020	RANJAN KU.SAMAL VS STATE OF ORISSA	M/S.MAHENDRA KU.SAHOO VS	// 0 //
159	WP(C)/0003452/2020	T.P.RAKESH	M/S.L.K.MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
160	WP(C)/0003453/2020	BIJAYA KUMAR TRIPATHY	M/S.K.M.H. NIAMATI	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0003454/2020	HIMANSHU SEKHAR PRADHAN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0003455/2020	M/S.LIFELINE MULTI VENTURES PVT.LTD.	M/S.JAYDEEP PAL	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0003456/2020	PARAMANANDA DASH	M/S.PRONOY MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0003457/2020	PRAVAKAR PARIDA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0003458/2020	LIPINA PRADHAN	M/S.BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0003459/2020	MAA VAIRABI VANA SAMRAKSHAN SAMITI	M/S. TAPABANTA BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0003460/2020	LAXMAN NAYAK	M/S.G.RANI DORA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0003461/2020	MANORANJAN MALIK @ MALLIK	M/S.HIMANSHU SEKHAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0003462/2020	SHIRSHIR KUMAR PRADHAN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0003463/2020	INSTITUTE OF PHARMACEUTICAL SCIENCE AND TECHNOLOGY	M/S.SIDDHANT	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0003464/2020	STATE OF ODISHA PRAVASH CHANDRA MANDAL VS	ALOK KUMAR MOHAPATRA VS	// // 0
172	WP(C)/0003465/2020	STATE OF ODISHA SIBANARAYAN ROUT VS	M/S.DEBASIS TRIPATHY VS	// // 0
173	WP(C)/0003466/2020	THE STATE OF ODISHA K.DEBABRATA ACHARY VS	M/S.SAHASRA JYOTI NANDA VS	// // 0
174	WP(C)/0003467/2020	STATE OF ORISSA SARADA DEVI INSTITUTE OF MEDICAL SCIENCES VS	M/S.S.P.NATH VS	// // 0
175	WP(C)/0003468/2020	STATE OF ODISHA JYOTIRMAYA RANA VS	M/S. DEBASIS TRIPATHY VS	// // 0
176	WP(C)/0003469/2020	STATE OF ODISHA LAXMAN BEHERA VS	M/S.SATYABRATA MOHANTY VS	// // 0
177	WP(C)/0003470/2020	COLLECTOR-CUM-DM, ANGUL DEEPAK KUMAR MAHANTA VS	ALOK KUMAR MOHAPATRA VS	// // 0
178	WP(C)/0003471/2020	UNION OF INDIA DR.ASWINI KUMAR KAR VS	M/S.BISWABIHARI MOHANTY VS	// // 0
179	WP(C)/0003472/2020	STATE OF ODISHA NARENDRA SENAPATI VS	M/S.S.K.OJHA VS	// // 0
180	WP(C)/0003473/2020	STATE OF ODISHA PHALGUNI NAG VS	M/S.ARUN KU.MISHRA VS	// // 0
181	WP(C)/0003474/2020	STATE OF ORISSA MAYADHAR SAHU VS	M/S.SAHASRA JYOTI NANDA VS	// // 0
		ADDL. DM, ANGUL		//

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0003475/2020	PRASANTA KUMAR SETHY VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
183	WP(C)/0003476/2020	M/S CARE SECURITY AND ALLIED SERVICES VS STATE OF ORISSA	M/S.JATINDRA KUMAR MOHAPATRA VS	// 0 //
184	WP(C)/0003477/2020	DIPTIMAYA BISWAL VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
185	WP(C)/0003478/2020	M/S.ODYSSEY ADVANCED TELEMETICS SYSTEMS VS THE JOINT COMMISSIONER OF SALES TAX	KANANBALA ROY CHOUDHURY VS	// 0 //
186	WP(C)/0003479/2020	M/S VISION CARE VS ADDL.COMMISSIONER OF SALES TAX,SAMBALPUR RANGE	KANANBALA ROY CHOUDHURY VS	// 0 //
187	WP(C)/0003480/2020	BIBHUTI BHUSAN PANIGRAHI VS STATE OF ODISHA	M/S.H.N. MOHAPATRA VS	// 0 //
188	WP(C)/0003481/2020	SRIBACHHA GARIA VS STATE OF ODISHA	J.MENDALI VS	// 0 //
189	WP(C)/0003482/2020	KEDAR CHANDRA BEHERA VS ODISHA ADMINISTRATIVE TRIBUNAL, CTC	NIRANJAN HOTA VS	// 0 //
190	WP(C)/0003483/2020	BIMAL KUMAR PATNAIK VS STATE OF ODISHA	M/S.SARAT CHANDRA MISHRA VS	// 0 //
191	WP(C)/0003484/2020	MANAS RANJAN MOHANTY VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
192	WP(C)/0003485/2020	KSHYITISH MUND VS STATE OF ORISSA	M/S.SUKANTA KUMAR DALAI VS	// 0 //
193	WP(C)/0003486/2020	HARIHAR RANA	M/S. BIPIN KUMAR CHOUDHURY	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0003487/2020	GANDHARBA LENKA	MANAS PATI	//
		VS	VS	0
		SECRETARY TO GOVT. PANCHAYATI RAJ AND DRINKING WATER DEPT.		//
195	WP(C)/0003488/2020	NIRASHA MAHANTA	M/S.B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0003489/2020	MOHAMMED IMRAN	M/S.MAHES DAS	//
		VS	VS	0
		THE SENIOR BRANCH MANAGER, SYNDICATE BANK		//
197	WP(C)/0003490/2020	BIDULATA BARIK	M/S.PRONOY MOHANTY	//
		VS	VS	0
		ORISSA MINING CORPORATION		//
198	WP(C)/0003491/2020	PRAKASH KUMAR SAHOO	M/S.PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0003492/2020	ALEKHA SAHU	M/S.U.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0003493/2020	KANAK LATA SAHOO	M/S.NILAMADHAB BISOI	//
		VS	VS	0
		DISTRICT COLLECTOR, KENDRAPARA		//
201	WP(C)/0003494/2020	GANESH CH.DAS	M/S.BIDYADHAR MANASINGH	//
		VS	VS	0
		THE STATE OF ORISSA		//
202	WP(C)/0003495/2020	SANJAYA KU.SETHI	M/S.ABHIRAM SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0003496/2020	SATRUGHANA SAHOO	M/S.ABHIRAM SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0003497/2020	NITYANANDA DAS	M/S.BIDYADHAR MANASINGH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0003498/2020	STATE OF ORISSA SUSANTA KUMAR NAYAK VS	RANJIT MOHANTY VS	// // 0
206	WP(C)/0003499/2020	STATE OF ODISHA SUBHASHREE DAS VS	NRUSINGH CH. ROUT VS	// // 0
207	WP(C)/0003500/2020	STATE OF ODISHA SANTOSH BEHERA VS	M/S.PRAMOD RANJAN BEHERA VS	// // 0
208	WP(C)/0003501/2020	RESERVE BANK OF INDIA AGASTI SAHU VS	RANJIT MOHANTY VS	// // 0
209	WP(C)/0003502/2020	STATE OF ODISHA DR.ASWINI KUMAR KAR VS	BISWABIHARI MOHANTY VS	// // 0
210	WP(C)/0003503/2020	STATE OF ODISHA ASHOK KUMAR BEHERA VS	M/S.PAMI RATH VS	// // 0
211	WP(C)/0003504/2020	STATE OF ORISSA NILACHAL SAHU VS	M/S.K.K.SWAIN VS	// // 0
212	WP(C)/0003505/2020	STATE OF ODISHA DEBAKIBAR BUDHE VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
213	WP(C)/0003506/2020	STATE OF ODISHA CHITRANGADA SAMANTARAY VS	M/S.SUBHRANSU BHUSAN MOHANTY VS	// // 0
214	WP(C)/0003507/2020	DEPUTY REGISTRAR, STATE ADMINISTRATIVE TRIBUNAL DAYANIDHI DANSANA VS	M/S.K.K.SWAIN VS	// // 0
215	WP(C)/0003508/2020	STATE OF ODISHA RABINDRA KUMAR SAHU VS	M/S.JITENDRA KUMAR DIGAL VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :28/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0003509/2020	B.BISWANATH PATRO VS STATE OF ODISHA	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
217	WP(C)/0003510/2020	BALABHADRA BRAHMA VS STATE OF ODISHA	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
218	WP(C)/0003511/2020	ASHOK KUMAR KAR VS STATE OF ODISHA	M/S.SUSANTA KUMAR MISHRA VS	// 0 //
219	WP(C)/0003512/2020	DILLIP KUMAR SAHOO VS STATE OF ODISHA	M/S.JYOTIRMAY GUPTA VS	// 0 //
220	WP(C)/0003513/2020	SHISHIR KUMAR PARHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
221	WP(C)/0003514/2020	SEFALI KARMAKAR VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
222	WP(C)/0003515/2020	SRINIBASH TRIPATHY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
223	WP(C)/0003516/2020	RAJKISHORE SAMAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
224	WP(C)/0003517/2020	DEBENDRA KUMAR BARIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
225	WP(C)/0003518/2020	PRASANTA KUMAR DAS VS SABITA DAS	M/S.B.S.MISHRA-3 VS	// 0 //
226	WP(C)/0003519/2020	NISHA NAIK VS STATE OF ODISHA	M/S.SRIKAR KUMAR RATH VS	// 0 //
227	WP(C)/0003520/2020	PRAMATH KUMAR MALLICK	SIDHESWAR MALLIK	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0003521/2020	HIMANSU SEKHAR SUBUDHI	M/S.K.N.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0003522/2020	KRUPASINDHU PADHI	M/S.K.N.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0003523/2020	LAKHI HARIJAN	M/S.UMAKANTA BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0003524/2020	GOKULANANDA PAL	M/S.K.C.DASH	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER CHANDIKHOL		//
232	WP(C)/0003525/2020	BIJAYALAXMI ACHARYA	M/S.BISWARANJAN PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0003526/2020	KHIROD CHANDRA PATRA	M/S.K.C.DASH	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER,CHANDIKHOL		//
234	WP(C)/0003527/2020	SATYENDRA KUMAR	M/S.SONITA BISWAL	//
		VS	VS	0
		UNION OF INDIA		//
235	WP(C)/0003528/2020	SUBASH CHANDRA MAHALA	MANAS RANJAN DAS	//
		VS	VS	0
		STATE OF ORISSA		//
236	WP(C)/0003529/2020	CHHOTELAL SHARMA	M/S.MANAS RANJAN DAS	//
		VS	VS	0
		STATE OF ORISSA		//
237	WP(C)/0003530/2020	SANJAYA KUMAR MISHRA	M/S.MANAS RANJAN DAS	//
		VS	VS	0
		STATE OF ORISSA		//
238	WP(C)/0003531/2020	KISHORE CHANDRA BARIK	M/S.PRASANNA KU.NAYAK-1	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0003532/2020	STATE OF ODISHA AJIT KUMAR SAMAL VS	MANAS RANJAN DAS VS	// // 0
240	WP(C)/0003533/2020	STATE OF ORISSA JANAKI BALHABA PATRA VS	M/S.MANAS RANJAN DAS VS	// // 0
241	WP(C)/0003534/2020	STATE OF ORISSA KALU BEHERA @ UPENDRA BEHERA VS	M/S.JAYADEBA BEHERA VS	// // 0
242	WP(C)/0003535/2020	NATIONAL HIGHWAY AUTHORITY OF INDIA RAMESH CHANDRA SWAIN VS	M/S.G.K.NANDA VS	// // 0
243	WP(C)/0003536/2020	UNION OF INDIA DIPTIKANTA OJHA VS	DURGESH NARAYAN RATH VS	// // 0
244	WP(C)/0003537/2020	STATE OF ODISHA BRAJA KISHORE MOHAPATRA VS	DURGESH NARAYAN RATH VS	// // 0
245	WP(C)/0003538/2020	STATE OF ODISHA NITYANANDA PRADHAN VS	DURGESH NARAYAN RATH VS	// // 0
246	WP(C)/0003539/2020	STATE OF ODISHA GOLAP SWAIN VS	M/S.G.K.NANDA VS	// // 0
247	WP(C)/0003540/2020	UNION OF INDIA NITYANANDA PRADHAN VS	DURGESH NARAYAN RATH VS	// // 0
248	WP(C)/0003541/2020	STATE OF ODISHA KULAMANI SAHOO VS	M/S.J.M.PATTANAIAK VS	// // 0
249	WP(C)/0003542/2020	ODISHA ADMINISTRATIVE TRIBUNAL CUTTACK PRASANNA KUMAR PANDA VS	M/S.BIRAJA PRASANNA SATAPATHY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0003543/2020	SHIVSANKAR MOHANTY VS THE STATE OF ODISHA	VS	// 0 //
251	WP(C)/0003544/2020	DUKHISHYAM HOTTA VS STATE OF ODISHA	M/S.SAMBEET PATTANAYAK VS	// 0 //
252	WP(C)/0003545/2020	DR.PRADEEP KUMAR PAIKARAY VS STATE OF ODISHA	BIPLAB MOHANTY VS	// 0 //
253	WP(C)/0003546/2020	SWARNALATA MOHANTY VS BHARAT PETROLIUM CORPORATION LTD.	MANOJ KUMAR MOHANTY VS	// 0 //
254	WP(C)/0003547/2020	D.LOKESWAR RAO VS THE DEPUTY REGISTRAR, ODISHA	M/S.C.ANANDA RAO VS	// 0 //
255	WP(C)/0003548/2020	P.APPA RAO VS THE DEPUTY REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL	M/S.SARAT KU.BEHERA VS	// 0 //
256	WP(C)/0003549/2020	S.JAYA RAO VS THE DEPUTY REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL	M/S.SARAT KU.BEHERA VS	// 0 //
257	WP(C)/0003550/2020	SIRLA MOHAN RAO VS THE DEPUTY REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL	M/S.SARAT KU.BEHERA VS	// 0 //
258	WP(C)/0003551/2020	P.VENKATA RAO VS THE DEPURY REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL	M/S.SARAT KU.BEHERA VS	// 0 //
259	WP(C)/0003552/2020	B.SIMHACHALAM VS THE DEPUTY REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL	M/S.SARAT KU.BEHERA VS	// 0 //
260	WP(C)/0003553/2020	SUDHIR CHANDRA SWAIN VS ORISSA BRIDGE AND CONSTRUCTION CORPORATION LTD	M/S.DHULIRAM PATTANAYAK VS	// 0 //
261	WP(C)/0003554/2020	JAGANNATH BARIK	M/S.BIRAJA PRASANNA SATAPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
262	WP(C)/0003555/2020	SYAMAGHAN GOUDA	M/S.BISWAJIT MOHARAN	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0003556/2020	SUSHRE MOHAPATRA	M/S.SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0003557/2020	DHANESWAR JENA	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
265	WP(C)/0003558/2020	K.SATYAM REDDY	M/S.S.K.BHANJADEO	//
		VS	VS	0
		STATE OF ORISSA		//
266	WP(C)/0003559/2020	BIKASH MAHALIK	M/S.PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0003560/2020	BIJAYA KUMAR SAHU	M/S.BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0003561/2020	PRANA KRISHNO PANIGRAHI	M/S.PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0003562/2020	BASUDEV BHOI	RANJIT SAMAL	//
		VS	VS	0
		COLLECTOR-CUM-CHAIRMAN, SARBA SIKSHYA ABHIJANA		//
270	WP(C)/0003563/2020	PRAKASH CHANDRA NAYAK	M/S.PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0003564/2020	SUPRABHA KUMARI PALAI	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
272	WP(C)/0003565/2020	AMULYA SEKHAR PARIDA	M/S.R.P.DALAI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0003566/2020	STATE OF ODISHA SOUDAMINI PATEL VS	RANJIT SAMAL VS	// // 0
274	WP(C)/0003567/2020	STATE OF ORISSA GOBARDHAN PRASAD DALAI VS	M/S.AMIYA KUMAR MOHANTY (A) VS	// // 0
275	WP(C)/0003568/2020	STATE OF ODISHA SANJUKTA SWAIN VS	JATADHARI RATH VS	// // 0
276	WP(C)/0003569/2020	AUTHORIZED OFFICER,IDBI BANK LIMITED BRAJENDRALAL SINGH VS	M/S.AMIYA KUMAR MOHANTY (A) VS	// // 0
277	WP(C)/0003570/2020	UNION OF INDIA JYOTIBHUSAN MISHRA VS	M/S.ABHIRAM SWAIN VS	// // 0
278	WP(C)/0003571/2020	STATE OF ODISHA AMALENDU DAS VS	JATADHARI RATH VS	// // 0
279	WP(C)/0003572/2020	AUTHORIZED OFFICER IDBI BANK LTD NARA BEHERA VS	M/S.SAROJ RANJAN SUBUDHI VS	// // 0
280	WP(C)/0003573/2020	STATE OF ODISHA KALPATARU DASH VS	M/S. BAIDHAR SAHOO VS	// // 0
281	WP(C)/0003574/2020	STATE OF ODISHA LAXMIDHAR TIRIA VS	M/S.SIBA PRASAD SETHY VS	// // 0
282	WP(C)/0003575/2020	UNION OF INDIA BANAMALI SAHU VS	M/S.L.K.MOHANTY VS	// // 0
283	WP(C)/0003576/2020	STATE OF ODISHA NIRANJAN ROUT VS STATE OF ODISHA	M/S.SATYA SMRUTI MOHANTY VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :28/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0003577/2020	SUJATA PANDA VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
285	WP(C)/0003578/2020	JAINUL KHAN VS COLLECTOR, KENDRAPARA	M/S.RANJIT MOHANTY VS	// 0 //
286	WP(C)/0003579/2020	SANGHAMITRA PATNAIK VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
287	WP(C)/0003580/2020	SIBA PRASAD ROUL VS STATE COMMISSIONER FOR PERSON DISABILITIES	M/S.RANJIT MOHANTY VS	// 0 //
288	WP(C)/0003581/2020	NANDAN MOHANTY VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
289	WP(C)/0003582/2020	SUDARSHAN SWAIN VS STATE OF ODISHA	M/S.SURYAKANTA DWIBEDI VS	// 0 //
290	WP(C)/0003583/2020	ABHAMAYEE BEHERA VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
291	WP(C)/0003584/2020	GOPAL KRISHNA PADHY VS STATE OF ODISHA	M/S.SURYAKANTA DWIBEDI VS	// 0 //
292	WP(C)/0003585/2020	BIBHUTI BHUSAN SAHOO VS NATIONAL HIGHWAY AUTHORITY OF INDIA	M/S.JAYADEBA BEHERA VS	// 0 //
293	WP(C)/0003586/2020	PUSPALATA SAHOO VS STATE OF ORISSA	M/S.RAJENDRA KRUSHNA BOSE VS	// 0 //
294	WP(C)/0003587/2020	RAGHUNATH BEHERA VS NATIONAL HIGHWAY AUTHORITY OF INDIA	M/S.JAYADEBA BEHERA VS	// 0 //
295	WP(C)/0003588/2020	BHUBAN BANCHHOR	M/S.AMAR KUMAR MOHANTY	//

ORISSA HIGH COURT**FILING REPORT AS ON :28/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0003589/2020	RABINARAYAN PRASAD KAMILA	M/S.B.B.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0003590/2020	REENA SAHU @ BEHERA	M/S.BRUNDABAN ROUT	//
		VS	VS	0
		STATE OF ORISSA		//
298	WP(C)/0003591/2020	SUKANTI SAHU	M/S.BRUNDABAN ROUT	//
		VS	VS	0
		ODISHA RURAL HOUSING DEVELOPMENT CORPORATION LTD.(ORHDC)		//
299	WP(C)/0003592/2020	JHARI PAIKARAY	M/S.NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0003593/2020	DHARMANANDA BEHERA	M/S.PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL		//
301	WP(C)/0003594/2020	BIJAYA KUMAR JENA	M/S.PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL		//
302	WP(C)/0003595/2020	PRASANTA KUMAR BEHERA	M/S.PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL		//
303	WP(C)/0003596/2020	MANISH KUMAR THACHER	M/S.SIDHARTHA DAS	//
		VS	VS	0
		AUTHORIZED OFFICER UNION BANK OF INDIA		//
304	WP(C)/0003597/2020	NIHAR RANJAN SARANGI	M/S.J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0003598/2020	TUNILATA BEHERA	M/S.SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0003599/2020	SACHIDANANDA NAYAK	M/S.SUJATA JENA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0003600/2020	STATE OF ODISHA RATIKANTA PATRA VS	M/S. DR.J.K.LENKA VS	// // 0
308	WP(C)/0003601/2020	STATE OF ODISHA DR.MANORANJAN MALLICK VS	M/S.P.K.MOHANTY VS	// // 0
309	WP(C)/0003602/2020	STATE OF ODISHA SUPRAVA DAS VS	M/S.SUJATA JENA VS	// // 0
310	WP(C)/0003603/2020	STATE OF ODISHA TAPAN KUMAR MISHRA VS	M/S.DR.J.K.LENKA VS	// // 0
311	WP(C)/0003604/2020	STATE OF ODISHA PRATAP CHANDRA RATH VS	KSHIROD KUMAR SAHOO VS	// // 0
312	WP(C)/0003605/2020	STATE OF ODISHA UPENDRA KUMAR MAHURI VS	M/S.SASWAT DAS VS	// // 0
313	WP(C)/0003606/2020	STATE OF ODISHA MANORANJAN MOHANTY VS	M/S. KAILASH CHANDRA KAR VS	// // 0
314	WP(C)/0003607/2020	ORISSA STATE FINANCIAL CORPORATION SUBASHA CHARAN SWAIN @ SUBHASH VS	M/S.BASUDEV BARIK VS	// // 0
315	WP(C)/0003608/2020	REGIONAL PROVIDENT FUND COMMISSIONER UNION OF INDIA VS	M/S.ANINDYA KU MISHRA VS	// // 0
316	WP(C)/0003609/2020	G.S.PATNAIK SWARNALATA PRADHAN VS	M/S.RAMANATH ACHARYA VS	// // 0
317	WP(C)/0003610/2020	STATE OF ODISHA SANTOSH KUMAR DALEI VS	LAXMI NARAYAN PATEL VS	// // 0
		PADMINI KHATUA		//

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0003611/2020	SWAPNESWAR DEB BIJE PRATAP SASAN VS HINDU PUBLIC BEING IN NUMERABLE	M/S. ASHOK KUMAR MOHAPATRA-1 VS	// 0 //
319	WP(C)/0003612/2020	BHOLA @ BHOLANATH SABAR VS STATE OF ODISHA	M/S.AKSHAYA KU.SAHOO VS	// 0 //
320	WP(C)/0003613/2020	TAPAN KUMAR DAS VS STATE OF ODISHA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
321	WP(C)/0003614/2020	AKSHAY KUMAR NAYAK VS THE DIRECTOR (M AND H.S.),ISPAT GENERAL HOSPITAL	M/S.RASHMI KANTA ACHARYA VS	// 0 //
322	WP(C)/0003615/2020	SK.MEHASARUL HAQUE VS HINDUSTAN PETROLEUM CORPORATION LTD.	M/S.PRAFULLA KUMAR RATH VS	// 0 //
323	WP(C)/0003616/2020	RAMESH CHANDRA PRADHAN VS STATE OF ORISSA	M/S.A.PATTNAIK VS	// 0 //
324	WP(C)/0003617/2020	SUBASH KUMAR ROUT VS STATE OF ORISSA	M/S.A.PATTNAIK VS	// 0 //
325	WP(C)/0003618/2020	SUBASH KUMAR ROUT VS STATE OF ORISSA	M/S.A.PATTNAIK VS	// 0 //
326	WP(C)/0003619/2020	DHIRENDRA MALLICK VS STATE OF ODISHA	M/S. DIPTENDU SUNDAR RAY VS	// 0 //
327	WP(C)/0003620/2020	BIJAY KUMAR NAYAK VS STATE OF ODISHA	M/S.S.P.BARIK VS	// 0 //
328	WP(C)/0003621/2020	BHASKAR CHANDRA PRADHAN VS STATE OF ODISHA	M/S. PRAMOD RANJAN BEHERA VS	// 0 //
329	WP(C)/0003622/2020	HEMANTA KUMAR NAYAK	M/S.S.P.BARIK	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0003623/2020	DEBIPRIYA DASH	M/S.SANTOSH KUMAR KANUNGO	//
		VS	VS	0
		THE TAHASILDAR, CUTTACK SADAR		//
331	WP(C)/0003624/2020	PRASANNA KUMAR PATTNAIK	M/S.BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
332	WP(C)/0003625/2020	SABITRI KHATUA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0003626/2020	SANTOSH KUMAR PADHY	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
334	WP(C)/0003627/2020	HRUSHIKESH GHIVELA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0003628/2020	M/S BHAGABATI RICE MILL	M/S.PRABHU PRASANNA BEHERA	//
		VS	VS	0
		CORPORATION BANK		//
336	WP(C)/0003629/2020	JAGANNATH BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0003630/2020	JINITA ROUT	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0003631/2020	ANANT RAM SAHOO	M/S. SMITA RANJAN PATANAIAK	//
		VS	VS	0
		SECRETARY OF FISHERIES AND ANIMAL RESOURCES DEVELOPMENT		//
339	WP(C)/0003632/2020	BANCHHANIDHI MOHAPATRA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0003633/2020	LAMBODAR PARIDA	M/S. N.SAHANI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0003634/2020	STATE OF ODISHA PRAFULLA KUMAR MOHANTY VS	M/S.HIMANSHU SEKHAR PANDA VS	// // 0
342	WP(C)/0003635/2020	STATE OF ODISHA RABI NARAYAN DAS VS	M/S.N.SAHANI VS	// // 0
343	WP(C)/0003636/2020	STATE OF ODISHA STATE OF ODISHA VS	ADDL.GOV.T.ADVOCATE VS	// // 0
344	WP(C)/0003637/2020	KAMINIKANTA MOHANTY PRAVAKAR JENA VS	M/S.N.SAHANI VS	// // 0
345	WP(C)/0003638/2020	STATE OF ODISHA STATE OF ODISHA VS	ADDL.GOV.T.ADVOCATE VS	// // 0
346	WP(C)/0003639/2020	NARESH PANDA PRAVAKAR JENA VS	M/S.N.SAHANI VS	// // 0
347	WP(C)/0003640/2020	STATE OF ODISHA STATE OF ODISHA VS	ADDL.GOV.T.ADVOCATE VS	// // 0
348	WP(C)/0003641/2020	DANDAPANI MISHRA HEMA DHANDHI VS	M/S.BIBHUDATTA PANDA VS	// // 0
349	WP(C)/0003642/2020	STATE OF ODISHA SACHIDANANDA DASH VS	M/S.SIDDHARTH PRASAD MISHRA VS	// // 0
350	WP(C)/0003643/2020	STATE OF ORISSA PANKAJ ROUT VS	M/S.SIDDHARTH PRASAD MISHRA VS	// // 0
351	WP(C)/0003644/2020	STATE OF ORISSA PRADIPTA KUMAR ROUT VS	M/S.PRADEEP KUMAR CHOUDHURY VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0003645/2020	GITANJALI DASH VS STATE OF ORISSA	M/S.SIDDHARTH PRASAD MISHRA VS	// 0 //
353	WP(C)/0003646/2020	BICHITRANANDA NAYAK @ NAIK VS STATE OF ODISHA	M/S.BRAJA KISHORE DAGARA VS	// 0 //
354	WP(C)/0003647/2020	SK.JALAL VS STATE OF ODISHA	M/S.BRAJA KISHORE DAGARA VS	// 0 //
355	WP(C)/0003648/2020	MALLIKA BEGUM VS STATE OF ODISHA	M/S.BRAJA KISHORE DAGARA VS	// 0 //
356	WP(C)/0003649/2020	MINI BIBI VS STATE OF ODISHA	M/S.BRAJA KISHORE DAGARA VS	// 0 //
357	WP(C)/0003650/2020	BISWASHREE BIRAJITA BEHERA VS STATE OF ODISHA	M/S.BIBHUDATTA PANDA VS	// 0 //
358	WPCRL/0000013/2020	GITANJALI PATI VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	//0 0 //
359	WPCRL/0000014/2020	BHANUMATI DASH @ BHANU DASH VS UNION OF INDIA	SMRUTI RANJAN PATI VS	//0 0 //
360	ABLAPL/0001370/2020	RAJ KISHORE PARIDA VS STATE OF ODISHA	BHABANI SAMAL VS	PATKURA /15 /2020 0 //
361	ABLAPL/0001371/2020	JAGABANDHU NAYAK VS STATE OF ODISHA	R.ACHARYA VS	BALIANTA P.S. /17 /2020 0 //
362	ABLAPL/0001372/2020	KALIA PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JHARPOKHARIA /5 /2020 0 //
363	ABLAPL/0001373/2020	NAMITA PRADHAN	RAMANI KANTA PATTANAIAK	BHUBANESWAR VIGILANCE /04 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0001374/2020	SADAM HUSSAIN	M.R.MOHAPATRA	KHURDA P.S. /503 /2019
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0001375/2020	GEETANJALI ACHARYA	AMITABH NAIK	EOW,BHUBANESWAR /04 /2019
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0001376/2020	SANJUKTA JENA	S.P.DASH	DELANGA /12 /2020
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0001377/2020	PADMANAVA KHARA	G.N.MISHRA	MACHHKUND /7 /2020
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0001378/2020	PRAFULA PRADHAN	PARTHA SARATHI NAYAK	TALCHER TOWN /299 /2019
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0001379/2020	PRASANNA RANA @ PRASANNA KUMAR RANA	SANTANA KUMAR BARAL	ATHGARH /255 /2019
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0001380/2020	MANGULI CHARAN BEHERA	RABINARAYAN NAYAK	RAJKANIKA /16 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0001381/2020	DURGA CHARAN PATNAIK	SANJAY KUMAR PRADHAN	POLASARA PS /10 /2020
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0001382/2020	RABINDRA SAMAL	ARIJEET MISHRA	JAJPUR ROAD /32 /2020
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0001383/2020	GOURAHARI BEHERA	ASHOK KU SAHOO	PATKURA /14 /2020
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0001384/2020	ABDUL ALI @ ABDUL AHMED KHAN	SATYA NARAYAN MISHRA-4	Dhamara Police Station /84 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0001385/2020	STATE OF ODISHA SATYABATI PUSPALAKA VS	SAROJ KUMAR PADHI VS	// PIPLI /362 /2016 ()
376	ABLAPL/0001386/2020	STATE OF ODISHA JAGYANSENI SARAF VS	SATYA NARAYAN MISHRA-4 VS	// JUNAGARH /302 /2019 ()
377	ABLAPL/0001387/2020	STATE OF ODISHA SANYASI LENKA VS	JYOTIRMAYA SAHOO VS	// ASKA /91 /2019 ()
378	ABLAPL/0001388/2020	STATE OF ODISHA RAMESH CHANDRA JENA VS	P.K.MOHANTY VS	// / /0 ()
379	ABLAPL/0001389/2020	STATE OF ODISHA JOGENDRA SAHU @ LIPU SAHU VS	A.PATTANAİK VS	// BARKOTE /170 /2019 ()
380	ABLAPL/0001390/2020	STATE OF ODISHA RAJAN SAHANI VS	SIDHARTHA MISHRA VS	// SAMBALPUR TOWN /27 /2020 ()
381	ABLAPL/0001391/2020	STATE OF ODISHA SISIR KUMAR BEHERA VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /04 /2020 ()
382	ABLAPL/0001392/2020	STATE OF ODISHA SAYAD SAKIL AHAMMAD @ S. SAKIL AHAMMAD VS	MAKASH BHUYAN VS	// MAHANGA /249 /2019 ()
383	ABLAPL/0001393/2020	STATE OF ODISHA HEMANTA PARIDA @ AMAANIA VS	ALOK KUMAR DAS VS	// NIMAPADA /12 /2020 ()
384	ABLAPL/0001394/2020	STATE OF ODISHA KARTIKA GHADEI VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /13 /2020 ()
385	ABLAPL/0001395/2020	STATE OF ODISHA SUNELI SAMAL @ SUNARANI SAMAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BINJHARPUR /17 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0001396/2020	SADASHIBA NAIK @ SADASIV NAIK VS STATE OF ODISHA	PRAKASH K. MISHRA VS	ANGUL TOWN /59 /2020 () //
387	ABLAPL/0001397/2020	LAXMIKANTA JUED VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR TOWN /27 /2020 () //
388	ABLAPL/0001398/2020	SATYEN KUMAR DAS VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	LALBAG /17 /2014 () //
389	ABLAPL/0001399/2020	MANAS KUMAR PRADHAN VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	RAJNAGAR /16 /2020 () //
390	ABLAPL/0001400/2020	HAPI @SURESH BEHERA VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	DHENKANAL SADAR /30 /2020 () //
391	ABLAPL/0001401/2020	KALIA PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	/160 /2019 () //
392	ABLAPL/0001402/2020	MANORANJAN PATRA VS STATE OF ODISHA	RAJENDRA BADUMAHAPATRA VS	BALIPATNA /05 /2020 () //
393	ABLAPL/0001403/2020	KANHU CHARAN PARIDA VS STATE OF ODISHA	S.K.BHANJADEO VS	BANAPUR P.S. /09 /2020 () //
394	ABLAPL/0001404/2020	RAMPRASAD SAHU @ RAM PRASAD SAHOO VS STATE OF ODISHA	JULU KHANSAMA VS	NAKTIDEUL /3 /2020 () //
395	ABLAPL/0001405/2020	MINATI PANDA VS STATE OF ODISHA(VIG.)	L.BHUYAN VS	CUTTACK VIGILANCE /20 /2019 () //
396	ABLAPL/0001406/2020	RASHMI RANJAN PAIKRAY @ BUNTY VS STATE OF ODISHA	MANAS CHAND VS	BAGHAMARI /08 /2020 () //
397	ABLAPL/0001407/2020	MANAS RANJAN DAS	MANAS CHAND	/ /0

ORISSA HIGH COURT**FILING REPORT AS ON :28/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0001408/2020	ALOK JENA	ANUGRAHA NARAYAN SAMANTARAY	ABHAYACHANDPUR /97 /2019
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0001409/2020	SAROJ KUMAR SENAPATI	DUSHMANTA SAHOO	SAHID NAGAR P.S. /43 /2020
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0001410/2020	SANTOSH CHAND @ SANTU	SURYAKANTA DWIBEDI	MANCHESWAR P.S. /483 /2019
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0001411/2020	MAMITA @ MAMATA DAS	DHARMENDRA SETHY	NILGIRI /336 /2019
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0001412/2020	SONI @ SONIKANTA MALLIK	BISWARANJAN DALAI	KUJANGA /18 /2020
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0001413/2020	SARIFA BIBI @ SARFEA BIBI	JAYANTA KU MAJHI	SAHADEV KHUNTA /21 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0001414/2020	MUKTESWAR RANA	SUSANTA KUMAR ROUT	ULLUNDA /117 /2019
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0001415/2020	BAPI @ JISU BEHERA	BRAJA KISHORE NAYAK	DHARMASALA /336 /2019
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0001416/2020	MUKTESWAR RANA	SUSANTA KUMAR ROUT	ULLUNDA /116 /2019
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0001417/2020	TAPAN ROUT	B.K.SAHOO	BARANGA /10 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0001418/2020	BARUN NAIK	SATYA RANJAN MULIA	ANGUL TOWN /82 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0001419/2020	STATE OF ODISHA AKHAYA KUMAR SAHOO VS	SATYA RANJAN MULIA VS	// NIHALPRASAD /81 /2017 ()
410	ABLAPL/0001420/2020	STATE OF ODISHA RABINDRA KU SETHY VS	SATYA RANJAN MULIA VS	// BYREE /11 /2020 ()
411	ABLAPL/0001421/2020	STATE OF ODISHA SIBAJI MALLICK VS	AMIT KUMAR NATH VS	// BANARAPAL /97 /2013 ()
412	ABLAPL/0001422/2020	STATE OF ODISHA DAMADOR HATI @ DAMA VS	SATYA RANJAN MULIA VS	// KHUNTUNI /6 /2020 ()
413	ABLAPL/0001423/2020	STATE OF ODISHA CHAGALI NAIK VS	SATYA RANJAN MULIA VS	// DHENKANAL SADAR /13 /2020 ()
414	ABLAPL/0001424/2020	STATE OF ODISHA PAPU @ JAYANTA SINGH VS	JAYANTA KU MAJHI VS	// INDUSTRIAL /107 /2019 ()
415	ABLAPL/0001425/2020	STATE OF ODISHA SUBRANSU RANJAN PATNAIK VS	BIRAJA PRASANNA SATAPATHY VS	// / /0 ()
416	ABLAPL/0001426/2020	STATE OF ODISHA AJAY GAYA @ AJAY KUMAR GAYA VS	SMRUTI RANJAN MOHAPATRA VS	// INFOCITY PS /262 /2019 ()
417	ABLAPL/0001427/2020	STATE OF ODISHA PRAKASH KUMAR @ CHANDRA KANDI VS	A.PATTANAİK VS	// KISSANNAGAR PS /06 /2020 ()
418	ABLAPL/0001428/2020	STATE OF ODISHA PADMACHARAN NAYAK @ BAPI VS	AJAYA KUMAR JENA VS	// TALABANIA /11 /2020 ()
419	ABLAPL/0001429/2020	STATE OF ODISHA SANTOSH SAHU @ SANTOSH KUMAR SAHOOPULAKESH MOHANTY VS	VS	// TANGI (KHURDA) /293 /2017 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0001430/2020	MANAS NAIK VS STATE OF ODISHA	PRADIPTA BEURA VS	DHENKANAL SADAR /13 /2020 () //
421	ABLAPL/0001431/2020	PRASANTA BAL VS STATE OF ODISHA	KINTARA JENA VS	BADACHANA /286 /2019 () //
422	ABLAPL/0001432/2020	HAULI @ ULLASH CHANDRA ROUTRAY VS STATE OF ODISHA	SUBRATA MISHRA VS	DELANGA /146 /2012 () //
423	ABLAPL/0001433/2020	MAINA BIBI @ ANARA BIBI VS STATE OF ODISHA	P.R. MISHRA VS	BHADRAK TOWN /32 /2020 () //
424	ABLAPL/0001434/2020	MANAMATHA MOHANTA @ MANMATHA KUMAR MISHRA VS STATE OF ODISHA	SUBRATA MISHRA VS	BAISINGA /290 /2019 () //
425	ABLAPL/0001435/2020	RAMPRASAD SAHU @ RAMPRASAD SAHOO VS STATE OF ODISHA	JULU KHANSAMA VS	NAKTIDEUL /4 /2020 () //
426	ABLAPL/0001436/2020	AJAYA BAGHA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BOIPARIGUDA /66 /2019 () //
427	ABLAPL/0001437/2020	LALA PRATAP @ LALA PRATAP KUMAR SINGH VS STATE OF ODISHA	SUBRATA PANDA VS	DHENKANAL TOWN /278 /2014 () //
428	ABLAPL/0001438/2020	BABAJI LENKA VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	KONARK /118 /2019 () //
429	ABLAPL/0001439/2020	KALIA PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JHARPOKHARIA /162 /2019 () //
430	ABLAPL/0001440/2020	SARAT KUMAR MAHARANA VS STATE OF ODISHA	SATYASHREE MOHANTY VS	AIR FIELD P.S. /07 /2020 () //
431	WPC(OAC)/0002645/2014	SANTOSH KUMAR MANDAL	M/S.SUMANTA KUMAR NAYAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :28/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WPC(OAC)/0003637/2015	JHASKETAN BHAI SAL	M/S.SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
433	WPC(OAC)/0004642/2016	NIHAR RANJAN SAHOO	MR.R.C.RAY	//
		VS	VS	0
		STATE OF ODISHA		//
434	CONTC(CPC)/0000096/2017	PRASANNA KUMAR PATTNAIK	M/S.NIROJ KUMAR MAHAPATRA	//
		VS	VS	0
		BISHNUPADA SETHI, IAS		//

ORISSA HIGH COURT

MISC CASES FILED on :28/01/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	3/2020 ARBP/47/2019	ARSS INFRASTRUCTURE PROJECTS LTD.-MP	M/S.D.K.DWIBEDI8
2	11/2020 JCRLA/92/2019	RUPA PANGI-MP	MR.ASHOK SAHOO
3	12/2020 JCRLA/92/2019	RUPA PANGI-MP	MR.ASHOK SAHOO
4	13/2020 JCRLA/92/2019	RUPA PANGI-MP	MR.ASHOK SAHOO
5	14/2020 RFA/212/2007	SAMBHUNATH DAS-MP	M/S.PRAFULLA K.RATH
6	15/2020 MATA/17/2020	RUPSA KALIA-MP	NIRANJAN LENKA
7	20/2020 CRLMP/139/2020	D.RAMESWAR PATRA-MP	BAMADEV BARAL
8	21/2020 CRLMP/1146/2014	JYOTSNAMAYI ROUT-MP	M/S.SAMIR KU.MISHRA
9	22/2020 CRLMP/1146/2014	JYOTSNAMAYI ROUT-MP	M/S.SAMIR KU.MISHRA
10	26/2020 CMAPL/91/2020	KHIRA SAGAR BHUE-MP	ADV.
11	27/2020 CMAPL/889/2019	ARINDAM SAHA-MP	JAGANNATH BHUYAN
12	34/2020 CONTC/1918/2019	DR. HARAKRUSHNA MAHATAB SANSKRUTIKA PARISHAD-MP	ADV.SANJAY KUMAR SAMANTARAY
13	36/2020 TRP(C)/29/2020	KIRAN KUMAR MAHAPATRA-MP	BIJAYA KUMAR RAGADA
14	37/2020 TRP(C)/30/2020	LIPSA RATH-MP	KSHIROD KUMAR SAHOO
15	51/2020 WPC(OAC)/3637/2015	JHASKETAN BHAISAL-MP	M/S.SHASHI BHUSAN JENA
16	68/2020 RVWPET/46/2020	ANANYA DASH-MP	SMITA RANJAN PATTANAIAK
17	69/2020 RVWPET/48/2020	SRINIBAS JENA-MP	ADV.
18	70/2020 RVWPET/49/2020	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
19	71/2020 RSA/294/2002	BANKI M. RAMCHANDI-MP	M/S. A.MUKHARJI
20	71/2020 RVWPET/49/2020	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
21	72/2020 RVWPET/49/2020	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
22	73/2020 RVWPET/50/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
23	74/2020 RVWPET/50/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
24	75/2020 RVWPET/50/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
25	76/2020 RVWPET/51/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
26	77/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)

27	RVWPET/51/2020 78/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
28	RVWPET/51/2020 79/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
29	RVWPET/52/2020 80/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
30	RVWPET/52/2020 81/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
31	RVWPET/52/2020 82/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
32	RVWPET/53/2020 83/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
33	RVWPET/53/2020 84/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
34	RVWPET/53/2020 85/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	PRABHAKANTA KUMAR MAHALI
35	FAO/89/2020 86/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	PRABHAKANTA KUMAR MAHALI
36	FAO/89/2020 87/2020	TIRABANTA KETKI-MP	BIJAYA KUMAR BEHERA
37	BLAPL/106/2020 87/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	PRABHAKANTA KUMAR MAHALI
38	FAO/87/2020 88/2020	SANTOSHINI MOHAPATARA-MP	M.R.MOHAPATRA
39	BLAPL/10916/2019 88/2020	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.	PRADIP KUMAR
40	FAO/967/2019 89/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.	PRADIP KUMAR
41	FAO/968/2019 91/2020	SURAJMAL SAHA MAHAVIDYALAYA-MP	KISHORE KUMAR MISHRA
42	WA/31/2020 92/2020	PANCHASAKHA KRISHI NIRMANP LTD.-MP	JAJATI KISHORE MOHANTY
43	WA/60/2020 101/2020	M/S.PATNAIK STEELS AND ALLOYS LTD.-MP	M/S.UMESH CHANDRA PATNAIK
44	CMP/1417/2015 102/2020	AMULYA DASH-MP	MANORANJAN MISHRA
45	CMP/95/2020 103/2020	PIKA BHAKTA-MP	SOUMYA MISHRA
46	CMP/96/2020 104/2020	DAYASHANKAR SAHU @ JAYASHANKAR SAHU-MP	DINESH KUMAR MOHANTY
47	CMP/97/2020 105/2020	NARAYAN CHOUDHURY-MP	RANJAN KUMAR ROUT
48	CMP/98/2020 106/2020	THE PUBLIC SCHOOL, JEYPORE-MP	V.NARASINGH
49	CMP/99/2020 107/2020	RAJANI DEHURY-MP	RAJU KUMAR SATAPATHY
50	CMP/100/2020 108/2020	LALIT KUMAR PARIDA-MP	TUSAR KUMAR MISHRA
51	CMP/101/2020 109/2020	AMIYABALA SAMAL-MP	BHAGABAN MOHANTY
52	CMP/103/2020 110/2020	AMIYABALA SAMAL-MP	BHAGABAN MOHANTY
53	CMP/103/2020 111/2020	JAGANNATH RAJ-MP	SURYAKANTA DWIBEDI
54	CMP/104/2020 111/2020	NIBEDITA SWAIN-MP	BIRANCHI NARAYAN RATH
55	MACA/50/2020 112/2020	JAYA PRAKASH NAYAK @ JYOTI PRAKASH NAYAK-MP	PRADEEP KUMAR MISHRA
56	MACA/48/2020 113/2020	DIVISIONAL MANAGER,M/S. ORIENTAL INSURANCE CO. LTD.	MOHANTY
57	MACA/642/2019 114/2020	N BARIKA @ N BARIKA PATRO-MP	SOUBHAGYA KUMAR DASH
	CRLREV/79/2020		

58	114/2020 MACA/643/2019	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. MP	MOHANTY
59	115/2020 CRLREV/79/2020	N BARIKA @ N BARIKA PATRO-MP	SOUBHAGYA KUMAR DASH
60	116/2020 CRLREV/81/2020	LALIT MAJHI-MP	BHOJARAJ SETH
61	117/2020 CRLREV/24/2020	MIHIR KUMAR PATRA-MP	ASHOK DAS
62	118/2020 CRLREV/82/2020	GOURI SHANKAR PARIDA-MP	PRAJA SARITA MOHANTY
63	119/2020 CRLREV/83/2020	SANGITA SAHU-MP	SUSANTA KUMAR ROUT
64	170/2020 CRLA/79/2020	INDRAMANI MAHAKUR @ PHUDUS-MP	ANIRUDHA DAS
65	171/2020 CRLA/79/2020	INDRAMANI MAHAKUR @ PHUDUS-MP	ANIRUDHA DAS
66	172/2020 CRLA/79/2020	INDRAMANI MAHAKUR @ PHUDUS-MP	ANIRUDHA DAS
67	173/2020 CRLA/1/2013	PAPU@ATANU GHOSE-MP	M/S.D.P.DHAL
68	174/2020 CRLA/80/2020	SELU BARIHA-MP	A.K.SAHOO
69	174/2020 CRLMC/271/2020	SWARNALATA DAS-MP	RAKESH KUMAR MALLICK
70	175/2020 CRLA/80/2020	SELU BARIHA-MP	A.K.SAHOO
71	175/2020 CRLMC/2226/2016	RAGHABA DIGAL-MP	M/S.ANIRUDHA DAS
72	176/2020 CRLA/545/2019	SIBARAM NAYAK @ LULU-MP	DEVASHIS PANDA
73	176/2020 ABLAPL/19393/2019	SUBARNA DEHURY-MP	SUSHIL DASH
74	177/2020 CRLMC/272/2020	MALATI MALIK-MP	SATYA NARAYAN MISHRA
75	177/2020 ABLAPL/19495/2019	LALIT DEHURY-MP	SUSHIL DASH
76	178/2020 CRLMC/273/2020	PRASANTA BARIK-MP	SAROJ KUMAR PADHI
77	179/2020 CRLMC/2718/2017	DUNNA BABU RAO-MP	M/S.S.S.RAO
78	180/2020 CRLMC/281/2020	NEEHAL KUMAR SWAIN-MP	SAMVIT MOHANTY
79	181/2020 CRLMC/282/2020	TUNA PRADHAN-MP	SURYAKANTA DWIBEDI
80	181/2020 ABLAPL/5170/2019	DEBAKI BEHERA-MP	M/S.P.K.RATH
81	182/2020 CRLMC/283/2020	LACHHMAN MUKHI-MP	BIBHUTI KESHARI BISWAL
82	183/2020 CRLMC/2630/2017	MANORANJAN DAS-MP	M/S.RAJESH KU.MAHAPATRA
83	184/2020 CRLMC/2631/2017	MANORANJAN DAS-MP	M/S.RAJESH KU.MAHAPATRA
84	185/2020 CRLMC/285/2020	RAJ KUMAR HOTA-MP	PITAMBAR ACHARYA
85	186/2020 CRLMC/286/2020	RATANI SAHU-MP	SAMIR KUMAR MISHRA
86	1458/2020 WP(C)/3415/2020	M/S. RELIABLE SECURITY AND INTELLIGENCE SERVICES MP	DEEPA MAHAPATRA
87	1459/2020 WP(C)/3419/2020	M/S.SLL-SML (JV)-MP	M/S. SARADA P.SARANGI
88	1460/2020 WP(C)/3421/2020	BISWAJIT MOHANTY-MP	PRAFULLA CHANDRA DAS
89	1461/2020	MANAS RANJAN SAHOO-MP	M/S.P.K.NANADA

90	WP(C)/3424/2020 1462/2020	MAHIMA PRASAD SAHOO-MP	UPENDRA KUMAR SAMAL
91	WP(C)/3429/2020 1463/2020	SWANAM SATPATHY-MP	UPENDRA KUMAR SAMAL
92	WP(C)/3430/2020 1465/2020	NILU MAHARANA-MP	UPENDRA KUMAR SAMAL
93	WP(C)/3432/2020 1466/2020	UMAMANI SETHI-MP	M/S.PRASANNA KU.PARHI
94	WP(C)/8508/2013 1467/2020	RAJESH KUMAR SHARMA-MP	M/S.ABHAYA KUMAR PARIDA
95	WP(C)/3435/2020 1468/2020	JAYA KRUSHNA MISHRA-MP	UPENDRA KUMAR SAMAL
96	WP(C)/3436/2020 1469/2020	SUMANTA KUMAR PARIDA-MP	UPENDRA KUMAR SAMAL
97	WP(C)/3438/2020 1470/2020	CHAKRADHAR MAHARANA-MP	UPENDRA KUMAR SAMAL
98	WP(C)/3441/2020 1471/2020	SAMAL BARRAGE EMPLOYEES UNION-MP	M/S.B.S.TRIPATHY
99	WP(C)/3442/2020 1472/2020	PREMANANDA MUDULI-MP	M/S.B.B.SWAIN
100	WP(C)/3444/2020 1473/2020	PRADEEP KUMAR DAS-MP	M/S.MANMAYA KUMAR DASH
101	WP(C)/3446/2020 1474/2020	M/S SHREE STEELS-MP	M/S.K.K.SAHOO
102	WP(C)/3052/2020 1475/2020	SITANATH MOHANTY-MP	M/S.BIBEKANANDA BHUYAN
103	WP(C)/3450/2020 1476/2020	M/S.LIFELINE MULTI VENTURES PVT.LTD.-MP	M/S.JAYDEEP PAL
104	WP(C)/3455/2020 1477/2020	LIPINA PRADHAN-MP	M/S.BIRAJA PRASANNA SATAPATHY
105	WP(C)/3458/2020 1478/2020	LAXMAN NAYAK-MP	M/S.G.RANI DORA
106	WP(C)/3460/2020 1479/2020	SHIRSHIR KUMAR PRADHAN-MP	BIRAJA PRASANNA SATAPATHY
107	WP(C)/3462/2020 1480/2020	INSTITUTE OF PHARMACEUTICAL SCIENCE AND TECHNOLOGY-MP	M/S.G.DAS
108	WP(C)/3463/2020 1481/2020	PRAVASH CHANDRA MANDAL-MP	ALOK KUMAR MOHAPATRA
109	WP(C)/3464/2020 1482/2020	LAXMAN BEHERA-MP	M/S.SATYABRATA MOHANTY
110	WP(C)/3469/2020 1483/2020	SARADA DEVI INSTITUTE OF MEDICAL SCIENCE-MP	M/S.S.P.NATH
111	WP(C)/3467/2020 1484/2020	NARENDRA SENAPATI-MP	M/S.S.K.OJHA
112	WP(C)/3472/2020 1485/2020	MAMI BHOI-MP	
113	WP(C)/13352/2010 1486/2020	BALARAM BARSAL-MP	M/S.PRASANNA KUMAR PARHI
114	WP(C)/328/2020 1487/2020	PRASANTA KUMAR SETHY-MP	UPENDRA KUMAR SAMAL
115	WP(C)/3475/2020 1488/2020	M/S CARE SECURITY AND ALLIED SERVICES-MP	M/S.JATINDRA KUMAR MOHAPATRA
116	WP(C)/3476/2020 1489/2020	DIPTIMAYA BISWAL-MP	UPENDRA KUMAR SAMAL
117	WP(C)/3477/2020 1490/2020	M/S VISION CARE-MP	KANANBALA ROY CHOUDHURY
118	WP(C)/3479/2020 1491/2020	BIMAL KUMAR PATNAIK-MP	M/S.SARAT CHANDRA MISHRA
119	WP(C)/3483/2020 1492/2020	KSHYITISH MUND-MP	M/S.SUKANTA KUMAR DALAI
120	WP(C)/3485/2020 1495/2020	MOHAMMED IMRAN-MP	M/S.MAHES DAS
	WP(C)/3489/2020		

121	1496/2020 WP(C)/3490/2020	BIDULATA BARIK-MP	M/S.PRONOY MOHANTY
122	1497/2020 WP(C)/3491/2020	PRAKASH KUMAR SAHOO-MP	M/S.PRAFULLA KUMAR RATH
123	1498/2020 WP(C)/3150/2020	PRADEEP KU.DHAL-MP	K.K.SWAIN
124	1499/2020 WP(C)/18379/2018	LAKSHMAN KUMAR PADHI-MP	M/S.K.K.SWAIN
125	1500/2020 WP(C)/3493/2020	KANAK LATA SAHOO-MP	M/S.NILAMADHAB BISOI
126	1501/2020 WP(C)/17901/2019	NAGENDRA KUMAR BAL-MP	M/S.SUSANTA KUMAR DASH
127	1502/2020 WP(C)/3500/2020	SANTOSH BEHERA-MP	M/S.PRAMOD RANJAN BEHERA
128	1503/2020 WP(C)/22153/2019	SUDHAKAR SAHOO-MP	M/S.SONITA BISWAL
129	1504/2020 WP(C)/3511/2020	ASHOK KUMAR KAR-MP	M/S.SUSANTA KUMAR MISHRA
130	1505/2020 WP(C)/26577/2019	RAJADHANI DAINIKA HAT BYABASA YEE SANGHA-MP	ANUPAM DASH
131	1506/2020 WP(C)/3521/2020	HIMANSU SEKHAR SUBUDHI-MP	M/S.K.N.DAS
132	1507/2020 WP(C)/26023/2019	S.V.N. COLLEGE OF MEDICAL SCIENCE AND RESERCH-MP	M/S.JAJAT KISHORE MOHANTY
133	1509/2020 WP(C)/3273/2020	SURENDRA MOHARANA-MP	M/S.DILLIP RAY
134	1511/2020 WP(C)/25720/2013	CHIEF EXE.OFFICER-MP	M/S.PRADIPTA KU.MOHANTY
135	1512/2020 WP(C)/3534/2020	KALU BEHERA @ UPENDRA BEHERA-MP	M/S.JAYADEBA BEHERA
136	1513/2020 WP(C)/3535/2020	RAMESH CHANDRA SWAIN-MP	M/S.G.K.NANDA
137	1515/2020 WP(C)/3539/2020	GOLAP SWAIN-MP	M/S.G.K.NANDA
138	1517/2020 WP(C)/3107/2020	BANWARILAL NEWATIA-MP	LALIT MOHAN NANDA
139	1518/2020 WP(C)/3117/2020	BANWARILAL NEWATIA-MP	M/S.LALIT MOHAN NANDA
140	1519/2020 WP(C)/3122/2020	BANWARILAL NEWATIA-MP	M/S.LALIT MOHAN NANDA
141	1520/2020 WP(C)/3130/2020	BANWARILAL NEWATIA-MP	M/S.LALIT MOHAN NANDA
142	1521/2020 WP(C)/3135/2020	BANWARILAL NEWATIA-MP	M/S.LALIT MOHAN NANDA
143	1522/2020 WP(C)/3112/2020	BANWARILAL NEWATIA-MP	M/S.LALIT MOHAN NANDA
144	1523/2020 WP(C)/12713/2018	PRADYUMNA KUMAR MOHAPATRA-MP	M/S.BAIDHAR SAHOO
145	1524/2020 WP(C)/3556/2020	SUSHRE MOHAPATRA-MP	M/S.SASWATI MOHAPATRA
146	1525/2020 WP(C)/2244/2020	DR.SWAPAN KUMAR KARAK-MP	M/S.PRAFULLA KUMAR RATH
147	1526/2020 WP(C)/3560/2020	BIJAYA KUMAR SAHU-MP	M/S.BISWABIHARI MOHANTY
148	1527/2020 WP(C)/3248/2020	JAYANTA KUMAR SETHI-MP	M/S.ASIT KU.JENA
149	1528/2020 WP(C)/3246/2020	MANORANJAN SUR-MP	M/S.ASIT KU.JENA
150	1529/2020 WP(C)/3568/2020	SANJUKTA SWAIN-MP	JATADHARI RATH
151	1530/2020 WP(C)/3571/2020	AMALENDU DAS-MP	JATADHARI RATH
152	1532/2020	KALPATARU DASH-MP	M/S. BAIDHAR SAHOO

153	WP(C)/3573/2020 1533/2020	LAXMIDHAR TIRIA-MP	M/S.SIBA PRASAD SETHY
154	WP(C)/3574/2020 1535/2020	SIDHESWAR PANDA-MP	M/S. A.S.NANDY
155	WP(C)/2021/2020 1536/2020	BIBHUTI BHUSAN SAHOO-MP	M/S.JAYADEBA BEHERA
156	WP(C)/3585/2020 1538/2020	RAGHUNATH BEHERA-MP	M/S.JAYADEBA BEHERA
157	WP(C)/3587/2020 1539/2020	RABINARAYAN PRASAD KAMILA-MP	M/S.B.B.SWAIN
158	WP(C)/3589/2020 1540/2020	MANISH KUMAR THACHER-MP	M/S.SIDHARTHA DAS
159	WP(C)/3596/2020 1541/2020	SWARNALATA PRADHAN-MP	M/S.RAMANATH ACHARYA
160	WP(C)/3609/2020 1542/2020	BHOLA @ BHOLANATH SABAR-MP	M/S.AKSHAYA KU.SAHOO
161	WP(C)/3612/2020 1543/2020	TAPAN KUMAR DAS-MP	M/S.PRAFULLA KUMAR MOHAPATRA
162	WP(C)/3613/2020 1544/2020	AKSHAY KUMAR NAYAK-MP	M/S.RASHMI KANTA ACHARYA
163	WP(C)/3614/2020 1545/2020	SK.MEHASARUL HAQUE-MP	M/S.PRAFULLA KUMAR RATH
164	WP(C)/3615/2020 1546/2020	PRANGYA PARAMITA NAYAK-MP	M/S.N.SAHANI
165	WP(C)/21175/2019 1547/2020	BHASKAR CHANDRA PRADHAN-MP	M/S. PRAMOD RANJAN BEHERA
166	WP(C)/3621/2020 1548/2020	PRASANNA KUMAR PATNAIK-MP	M/S.BIBHUTI BHUSAN MISHRA
167	WP(C)/3624/2020 1549/2020	SANTOSH KUMAR PADHY-MP	M/S.PRAFULLA KUMAR MOHAPATRA
168	WP(C)/3626/2020 1550/2020	M/S BHAGABATI RICE MILL-MP	M/S.PRABHU PRASANNA BEHERA
169	WP(C)/3628/2020 1552/2020	M/S.AUTOMOTIVES(INDIA) PVT.LTD.-MP	M/S.SOUMYA MISHRA
170	WP(C)/27966/2019 1553/2020	BANCHHANIDHI MOHAPATRA-MP	K.K.SWAIN
171	WP(C)/3632/2020 1554/2020	LAMBODAR PARIDA-MP	M/S. N.SAHANI
172	WP(C)/3633/2020 1555/2020	RABI NARAYAN DAS-MP	M/S.N.SAHANI
173	WP(C)/3635/2020 1556/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
174	WP(C)/3636/2020 1557/2020	PRAVAKAR JENA-MP	M/S.N.SAHANI
175	WP(C)/3637/2020 1558/2020	STATE OF ODISHA-MP	ADDL GOVT.ADVOCATE
176	WP(C)/3638/2020 1559/2020	PRAVAKAR JENA-MP	M/S.N.SAHANI
177	WP(C)/3639/2020 1560/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
178	WP(C)/3640/2020 1561/2020	SACHIDANANDA DASH-MP	M/S.SIDDHARTH PRASAD MISHRA
179	WP(C)/3642/2020 1562/2020	PANKAJ ROUT-MP	M/S.SIDDHARTH PRASAD MISHRA
180	WP(C)/3643/2020 1563/2020	GITANJALI DASH-MP	M/S.SIDDHARTH PRASAD MISHRA
181	WP(C)/3645/2020 23/2020	VIJAYENDRA@BIJENDRA BHOI-MP	
182	CRLMP/1188/2018 35/2020	MONALISHA SAHOO-MP	
183	TRP(C)/374/2017 89/2020	DILLIP KUMAR SAHU@SAHOO-MP	
	BLAPL/8249/2019		

184	90/2020 BLAPL/11290/2019	SUSANTA SAHOO-MP	
185	90/2020 FAO/354/2016	STATE OF ORISSA-MP	
186	100/2020 CMP/1043/2019	SWARNALATA AICH-MP	
187	174/2020 ABLAPL/13414/2017	DR.KUMUDA CH.PANDA-MP	
188	175/2020 ABLAPL/11309/2019	JAIRAM SETHY-MP	
189	176/2020 CRLMC/3368/2019	MEENA AGRAWAL-MP	
190	178/2020 ABLAPL/18484/2019	RABINDRA KUMAR BALIARSINGH-MP	
191	179/2020 ABLAPL/10927/2019	KEDAR BARIK-MP	
192	180/2020 ABLAPL/13435/2018	UMAKANTA DAKUA-MP	
193	182/2020 ABLAPL/13205/2019	DINESH BEHERA-MP	
194	183/2020 ABLAPL/259/2020	AMULY MALIK-MP	
195	184/2020 ABLAPL/6814/2019	SUSANTA PANDA@SUSANTA KUMAR PANDA-MP	
196	185/2020 ABLAPL/13402/2018	SANGRAM ROUTRAY@SANGRAM KESHARI ROUTARAY-MP	
197	186/2020 ABLAPL/11262/2019	MATHURANANDA GHADEI-MP	
198	187/2020 ABLAPL/17579/2019	APULU @ HIMANSU BEHERA-MP	
199	1493/2020 WP(C)/10742/2010	UNION OF INDIA-MP	
200	1494/2020 WP(C)/10742/2010	UNION OF INDIA-MP	
201	1508/2020 WP(C)/24660/2019	TARUN KU.BISWAS-MP	
202	1510/2020 WP(C)/29080/2019	DR.DAITARY SAHOO-MP	
203	1514/2020 WP(C)/1033/2020	M/S.SAMANTARAJ FILMS PVT.LTD,-MP	
204	1516/2020 WP(C)/12822/2019	LAXMIDHAR BISWAL-MP	
205	1531/2020 WP(C)/750/2020	UMESH KUMAR SHARMA-MP	
206	1534/2020 WP(C)/8396/2019	KHIROD CH. MALIK-MP	
207	1537/2020 WP(C)/19461/2013	DURYODHAN SAHOO-MP	
208	1564/2020 WP(C)/8797/2004	TAPAN KUMAR DAS-MP	P.K.RATH 1